

Light Water Reactor

3228. SHRI C.P.M. GIRIYAPPA :

SHRI H.P. SINGH :

Will the PRIME MINISTER be pleased to state:

(a) the details of each Light Water Reactors working at present alongwith their locations;

(b) whether the Government propose to set up more Light Water Reactors during the Ninth Five Year Plan; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI VASUNDHARA RAJE) :
(a) Two light water reactors (Boiling Water Type) of 160 MWe each are under operation at Tarapur in Maharashtra.

(b) and (c) Yes, Sir. An Inter Governmental Agreement (IGA) was signed between the Government of India and the erstwhile Soviet Union in November 1988. The IGA provided for the construction of 2x1000 MWe VVER type (light water reactor type) Nuclear Power Station at Koodankulam in Tamil Nadu on a turn-key basis by the Soviet organisations. Owing to political developments in the erstwhile USSR in August 1991, the activities came to a standstill but negotiations continued. As a result of continued negotiations, a "Supplement" to the IGA of 1988 was signed between India and the Russian Federation on 21.6.98 to incorporate the revised terms for the implementation of the project on technical co-operation basis instead of on a turn-key basis. Subsequently, a contract for preparation of a Detailed Project Report by the Russian side has been signed on 20.7.98.

[Translation]

Tibet Issue

3229. SHRI DATTA MEGHE : Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the issue of Tibet was discussed with China during the recent talks; and

(b) if so, outcome thereof ?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI JASWANT SINGH) : (a) and (b) The first Foreign Ministry level Consultations between India and China in the framework of the Protocol on Co-operation between the Ministry of External Affairs of Republic of India and the Ministry of Foreign Affairs of Republic of China were held in Beijing on February 25-26, 1999. The Chinese side touched upon recent developments with reference to

Tibet. We reiterated our consistent, well-known position on this subject.

[English]

Implementation Procedure of MPLADS

3230. SHRI ANNASAHEB M.K. PATIL : Will the PRIME MINISTER be pleased to state:

(a) whether the Government propose to streamline the implementation of MPLAD Scheme;

(b) if so, the details thereof; and

(c) the details of the funds released and spent during the last one year, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK) : (a) and (b) In order to streamline the implementation of MPLAD Scheme, the guidelines were revised on 17.2.1997.

(c) The details of funds released during the year 1998-99 are given in the enclosed statement. The information about amount spent against the amount released during 1998-99 are not available.

Statement

*Summary of funds released under MPLADS
for 1998-99 as on 12/03/1999*

Sl.No.	State Name	Total Funds Released (Rs. Crores)
1	2	3
1.	Andhra Pradesh	33.5
2.	Arunachal Pradesh	1.5
3.	Assam	6.5
4.	Bihar	41.0
5.	Goa	1.0
6.	Gujarat	24.5
7.	Haryana	7.5
8.	Himachal Pradesh	5.0
9.	J & K	3.0
10.	Karnataka	23.5